

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/100(KB)2019
IA(I.B.C)/854(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	LOMAT INTERNATIONAL NV VS WEARIT GLOBAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Shreya Choudhury, Adv.] For the Resolution Professional
Mr. Pranay Agarwal, Adv.]
Ms. Sweta Mazumdar, Adv.]
Mr. Dripto Majumdar, Adv.] For Manish Kumar in IA(I.B.C)/854(KB)2024
Mr. Sumit Biswas, Adv.]
Ms. Rajashree Bhowmick, Adv.]
Mr. Chandan Mohanta, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information report on record.
3. Let a copy be served. Reply, if any, be filed by two weeks.
4. It is brought to our notice that in a different IA we have already directed that the vehicles to be handed over to the RP along with documents.
5. This matter is coming up for the first time, let this matter to be listed after completion of affidavit.
6. Let a report to the effect be filed on the next date that whether the cars that were directed to be handed over along with the documents have been already handed over to the RP.
7. List the matter on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**